

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.**

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 27<sup>th</sup> August, 2015.

**NOTIFICATION**

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges are hereby ordered with immediate effect:-

1. Shri Rajeev Bhardwaj, District and Sessions Judge, Bilaspur is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for being posted as one of the Registrar in the Registry of the High Court.
2. Shri Rajan Gupta, President, District Consumer Disputes Redressal Forum, Kangra at Dharamshala on being recalled, is transferred and posted as District and Sessions Judge, Bilaspur, vice serial No.1 above.
3. The services of Shri Mukesh Bansal, District and Sessions Judge (Leave/Training Reserve) are placed at the disposal of the State Government for being posted as President, District Consumer Disputes Redressal Forum, Kangra at Dharamshala, vice serial No.2 above.

The officer mentioned at serial No.1 is directed to join the new place of posting within a day.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Dated: 27.8.2015

Endst. No HHC/GAZ/14-53/74-VI-

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/ Registrar (Judicial) /Registrar (Vigilance)/ Registrar (Administration), Registrar (Rules)/ Registrar (Estt.)/Central Project Coordinator, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the above named officers for information and necessary action.
6. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges(Jr. Division) in H.P.
7. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
9. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
12. The Accountant General (Audit), H.P., Shimla.
13. The Accountant General, (A & E). Shimla, H.P.
14. The Additional Registrar (Admn.)/ Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P. 16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.

17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General//Registrar (Rules)/Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Inspection)/Registrar (Administration), High Court of H.P., Shimla.
19. The District Treasury Officers/ Treasury Officers, Capital Treasury, Shimla, Bilaspur and Kangra at Dharamshala.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
23. The Statistical Assistant (Vigilance Branch) of this Registry.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.

Registrar General.